IN THE HIGH COURT OF JUDICATURE OF BOMBAY BENCH AT AURANGABAD

FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION

SR.NO.	CASE NO.	PUBLISHING DAT	E: 07/07/2025	
1	CAST/17446/202	PETITIONER ADV.	RESPONDENT ADV	V. REMARKS
	IN			Objection Not Remove
	ARBAST/17498/2	SURESH	1	J usu 110t Kemove
	5	02	<i>i</i> .	
2	CAST/17448/202	5 351336		
~			**	Objection Not Remove
	IN ARBAST/17498/20	SURESH	\	Sojection Not Remove
	AKDAS 1/1 /498/20	J2		·
3	CAST/17/107/000	-		
	CAST/17487/202	The state of the s		Objection Not Remove
	IN	SURESH		Cojection Not Remove
1	ARBAST/17491/20	02		
4	CA CIT/17/100/1700			
7	CAST/17488/2025		 	Objection N.+ D
	IN	ISURESH		Objection Not Removed
	ARBAST/17491/20	2		
5	5 4 D D 4 S T 1 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2			
3	AKBAS 1717491/20	2 MANORKAR DEEPAK		Ohiostication
	5	SIIBECH 🔠	,	Objection Not Removed
0	AKBAST/17498/202	2 MANORKAR DEEPAK	 	Objection
7		SURESH		Objection Not Removed
/	CAST/17500/2025	MANORKAR DEEPAK		01:
1	IN	SURESH		Objection Not Removed
4	ARBAST/17888/202	: · ·		
	5	-		
8	CAST/17504/2025	MANORKAR DEEPAK		0.1
	IN	SURESH	,	Objection Not Removed
A	ARBAST/17888/202	}		
	5		• •	
9 A	RBAST/17888/202	MANORKAR DEEPAK		
	5 '	SURESH		Objection Not Removed
.0	CAST/18283/2025	MANORKAR DEEPAK	——— <u>—</u> ——	
- 1	IN	SURESH		Objection Not Removed
A	RBAST/18285/202			
	5	1		
1 (CAST/18284/2025	MANORKAR DEEPAK		
	IN	SURESH	}(Objection Not Removed
A	RBAST/18285/202			ļ
	5	,		
2 A	RBAST/18285/202	MANORKAR DEEPAK		
	5	SURESH		Objection Not Removed
C		MANORKAR DEEPAK		ł
	1	SURESH		Objection Not Removed
AF	RBAST/18292/202	SUKESIT		
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SR.NO.	CASE NO.	PUBLISHING DAT	RESPONDENT ADV.	REMARKS
14	CAST/18290/2025	MANORKAR DEEPAK		Objection Not Removed
	IN	SURESH		Objection Not Kellioved
	ARBAST/18292/202			
	5			
15	ARBAST/18292/202	MANORKAR DEEPAK	-	Objection Not Removed
	55	SURESH		
16	CAST/18303/2025	MANORKAR DEEPAK		Objection Not Removed
	IN	SURESH		
	ARBAST/18307/202	· · · · · · · · · · · · · · · · · · ·		
	5	<u> </u>		,
17	CAST/18305/2025	MANORKAR DEEPAK		Objection Not Removed
	IN	SURESH		
	ARBAST/18307/202			
	<u></u>			
18	ARBAST/18307/202	MANORKAR DEEPAK		Objection Not Removed
	5	SURESH	, "	,
19	CAST/18390/2025	MANORKAR DEEPAK	-	Objection Not Removed
	IN	SURESH		
ļ	ARBAST/18400/202			
	5			
20	CAST/18393/2025	MANORKAR DEEPAK	· ·	Objection Not Removed
	IN	SURESH		•
	ARBAST/18400/202			
- 1	5 ADD 4 CT 11 0 100 100 0			
21	ARBAS 1718400/202	MANORKAR DEEPAK		Objection Not Removed
22	CAST/10/10/00/	SURESH		<u> </u>
22	CAST/18410/2025	MANORKAR DEEPAK		Objection Not Removed
	IN ARBAST/18415/202	SURESH		
	_			
23	5 CAST/18412/2025	MANODIZAD DEED AVE		
23	IN	MANORKAR DEEPAK	J	Objection Not Removed
	ARBAST/18415/202	SURESH	•	
1	5		:	
24		MANORKAR DEEPAK		
~	5	SURESH	1	Objection Not Removed
25	CAST/18416/2025	MANORKAR DEEPAK		01: .:
		SURESH		Objection Not Removed
	ARBAST/18418/202		1	
	5		•	
26		MANORKAR DEEPAK		Objection Nat D
-[SURESH	[1	Objection Not Removed
	ARBAST/18418/202			,
	5	- 1		

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SR.NO.	CASE NO.	PUBLISHING DATE PETITIONER ADV.	RESPONDENT ADV.	REMARKS
27		MANORKAR DEEPAK		Objection Not Removed
	5	SURESH		
28	CRAST/18748/2025	Kawade Shrikant G.		Objection Not Removed
29	ARBAST/18803/202	MANE DHAIRYSHIL		Objection Not Removed
	5	MACHINDRA		
30	CRAST/19312/2025			Objection Not Removed
31	CRAST/19483/2025	TAHER ALI QUADRI		Objection Not Removed
32	CRAST/19576/2025	SATYAJEET RAMESH DHAKANE		Objection Not Removed
33	CRAST/19582/2025	Palodkar Devdatt P.		Objection Not Removed
34	CRAST/19875/2025	RUDRAWAR SURESH GANGADHARRAO		Objection Not Removed
35	CRAST/19936/2025	MADDE SHRIKANT B		Objection Not Removed
36	ARBAST/19987/202 5	NARWADKAR MRIGESH D.		Objection Not Removed
37	CAST/19988/2025	NARWADKAR		Objection Not Removed
ļ	IN ·	MRIGESH D.		·
	ARBAST/19987/202			
	5			
38	ARBAST/20028/202			Objection Not Removed
39	5 CAST/20029/2025	MRIGESH D. NARWADKAR		Objects New D
39	IN	MRIGESH D.		Objection Not Removed
	ARBAST/20028/202	MRIGESH D.	,	
	5			
40	ARBAST/20030/202	NARWADKAR		Objection Not Removed
	5	MRIGESH DINKARRAO	•	o ogo o mom a voca mom o voca
	٠			
41	CAST/20031/2025	NARWADKAR		Objection Not Removed
	IN	MRIGESH DINKARRAO		
	ARBAST/20030/202			
	5	,		
42	ARBAST/20033/202			Objection Not Removed
42	4 DD 4 CT/20046/202	MRIGESH D.		011 / 17 7
43		MANE DHAIRYASHIL		Objection Not Removed
44	5 ARBAST/20052/202	MACHINDRA MANE DHAIRYASHIL		Objection Not Demoved
-7++	5	MACHINDRA		Objection Not Removed
45		NARWADKAR		Objection Not Removed
	5	MRIGESH D.		Sojoodon 1100 Romovou
		· ·······		

gdv Clerk

Sdu-Asstt. S.O.

Section Officer

CCEA BS.)

Assistant Registrar